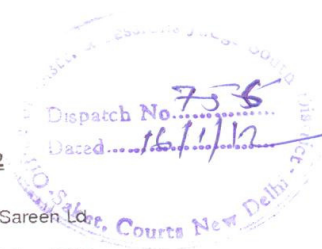


OFFICE OF THE ADDITIONAL CHIEF METROPOLITAN MAGISTRATE : 01
SOUTH DISTRICT, SAKET COURT COMPLEX : NEW DELHI

MODIFIED DUTY ROSTER (Regular MM) FOR THE MONTH OF JANUARY-2012



In view of the written request received from Sh. Gaurav Rao Ld. MM South & Ms. Purva Sareen Ld. MM South East, for changing of duty and In partial Modification of Duty Roster for the month of Jan-2012 bearing No.5440-5458/2011/ACMM-01/Saket/New Delhi, dated 23/12/2011, the following arrangements is hereby made w.e.f. 14/01/2012. Hence, it is hereby directed that the following Metropolitan Magistrates shall work as Duty MM on the date mentioned against their name in the following manner.

Rest of the conditions shall remain unchanged.

S. No.	Name of Metropolitan Magistrates	Mobile No.	Date	
			Working Days	Holidays
1	Sh. Rajinder Singh, MM C-52, Saket Court Complex, New Delhi -17	9971993830		14/01/2012
2	Sh. Prashant Sharma, MM C-12, Saket Court Complex, New Delhi -17	9717196660	16/01/2012 17/01/2012	
3	Sh. Gaurav Rao, MM J - 164, Saket Court Complex, New Delhi -17	9910690114		22/01/2012

13/1/12
(SANJAY SHARMA)

Dated :- 13.01.2012

Addl. Chief Metropolitan Magistrate-01,
Saket Court Complex, New Delhi.

No. 5750-5770 /2012/Saket/ACMM-01/New Delhi Dated 13/01/12

Copy forwarded for information and necessary action :

1. The Registrar, Hon'ble High Court of Delhi, New Delhi.
(Through Ld. District & Sessions Judge, Delhi).
2. The Ld. District Judge & Sessions Judge, Tis Hazari Courts, New Delhi.
3. The Ld. District Judge & ASJ, In-charge, south distt, Saket Court Complex, New Delhi.
4. The Ld. C.M.M., Delhi.
5. The Ld. ACMM, P.H.C, K.K.D. Courts, Rohini Courts & Dwarka Courts.
6. District Courts Web-Site Committee, Room No.-234, Tis Hazari Courts, Delhi.
7. The Concerned M.M.s.
8. The Chief Prosecutor, New Delhi, South Distt & South-East Distt.
9. The D.C.P.s, South Distt. & South-East Distt.
10. The Secretary, S.D.B.A.
11. The In-charge, Administration Branch, Saket Court Complex, New Delhi.
12. The In-charge, Judicial Branch, Saket Court Complex, New Delhi.
13. The In-charge, Cash Branch, Saket Court Complex, New Delhi.
14. The In-charge, Care Taker, Saket Court Complex, New Delhi.
15. The Controlling Officer, Pool Car Section, Saket Court Complex, New Delhi.
16. The Facilitation Center, Saket Court Complex, New Delhi.
17. The Notice Board.

Dated :- 13.01.2011

13/1/12
(SANJAY SHARMA)
Addl. Chief Metropolitan Magistrate-01,
Saket Court Complex, New Delhi.